

**JUDGMENTS FOR THE MONTH OF JANUARY, 2014**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#">CRP 76/2007</a>	TOLARAM KARNANI AND ANR VS GIRISH CH. DUTTA	Civil Revision against orders passed by Civil Court in suits	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
2	2 <sup>nd</sup>	<a href="#">WP(C) 4667/2010</a>	SURAJEET DAS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
3	2 <sup>nd</sup>	<a href="#">Cont.Cas(C) 198/2013</a>	DINESH CH. SAIKIA & 21 ORS VS LAMCHOI S. CHANG & 5 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
4	2 <sup>nd</sup>	<a href="#">WA 435/2013</a>	RIAJUL HAQUE & ANR VS STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
5	2 <sup>nd</sup>	<a href="#">WA 437/2013</a>	BHABEN GOGOI VS UNION OF INDIA & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
6	2 <sup>nd</sup>	<a href="#">WP(C) 333/2013</a>	UNION OF INDIA & 3 ORS VS DIPANKAR DEY	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
7	2 <sup>nd</sup>	<a href="#">WP(C) 5380/2013</a>	MD. ABDUL HOQUE VS ASSAM GRAMIN VIKASH BANK & 2 ORS.	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
8	3 <sup>rd</sup>	<a href="#">WP(C) 3660/2006</a>	M/S ASSAM ROOFING LTD VS THE COMMISSIONER OF INCOME TAX & ANR	Income Tax	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K. GOSWAMI
9	3 <sup>rd</sup>	<a href="#">WP(C) 3920/2012</a>	AMARJIT SINGH SAHNI & 2 ORS VS PUNJAB & SIND BANK & ORS	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
10	6 <sup>th</sup>	<a href="#">WA 250/2012</a>	MEGO IRALU & ANR VS KHRIELELI PESEYIE & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN

11	6 <sup>th</sup>	<a href="#">WA 271/2012</a>	KHRIELELIE PESEYIE & 3 ORS VS THE STATE OF NAGALAND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
12	6 <sup>th</sup>	<a href="#">Cont.App.(C) 2/2013</a>	JAGO MOHAN BASUMATARY & ANR VS P.P.VERMA [IAS] & 8 ORS	Contempt Appeal	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
13	6 <sup>th</sup>	<a href="#">FAO 10/2013</a>	GHANSHYAM SARDA VS M/S. SHIV SHANKAR TRADING CO. & 3 ORS	Other First Appeals	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
14	6 <sup>th</sup>	<a href="#">FAO 4303/2013</a>	SHIV SHANKAR TRADING CO VS BOARD OF INDUSTRIAL AND FINANCIAL RECONSTRUCTION & ANR	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
15	6 <sup>th</sup>	<a href="#">FAO 6286/2013</a>	M/S J K JUTE MILLS CO. LTD VS THE BOARD OF INDUSTRIAL AND FINANCIAL RECONSTRUCTION & 3 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
16	6 <sup>th</sup>	<a href="#">Cont.Cas(C) 4/2014</a>	MS MANALI SINHA VS SHIV LAL SINHA & 3 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
17	7 <sup>th</sup>	<a href="#">WA 23/2009</a>	MONJUARA BEGUM & ORS VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
18	7 <sup>th</sup>	<a href="#">Mat.App. 5/2010</a>	SMTI. NIRU SARMAH VS JATIN CHANDRA SARMAH	Family Court Appeals	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
19	7 <sup>th</sup>	<a href="#">PIL 46/2012</a>	COURT ON ITS OWN MOTION VS THE STATE OF ARUNACHAL PRADESH AND ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
20	8 <sup>th</sup>	<a href="#">MC 2229/2013</a>	HARMOHAN KALITA & 8 ORS VS THE STATE OF ASSAM & 9 ORS		HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
21	8 <sup>th</sup>	<a href="#">MC 2233/2013</a>	SK. MONIRUZZAMAN & ANR VS THE STATE OF ASSAM & 8 ORS		HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
22	8 <sup>th</sup>	<a href="#">WA 195/2013</a>	RUPESWAR NEOG VS STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
23	8 <sup>th</sup>	<a href="#">WA 361/2013</a>	OMAR ALI VS ABDUL OHAB & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN

24	8 <sup>th</sup>	<a href="#">WP(C) 5040/2013</a>	SMT. KAMAL KUMARI SUBBA VS UNITED BANK OF INDIA & 3 ORS	Recovery of other dues under the Public Demand Recovery Act	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
25	9 <sup>th</sup>	<a href="#">MACApp. 22/2005</a>	M/S ABC INDIA LTD VS COMMANDENT AND ORS	Second Appeals against orders MA(S)	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
26	9 <sup>th</sup>	<a href="#">MACApp. 162/2005</a>	TAPAN DUTTA VS MUKTAR AHMED AND ORS	Appeal from Railway Claims Tribunal	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
27	9 <sup>th</sup>	<a href="#">MACApp. 5/2010</a>	M/S NEW INDIA ASSURANCE CO. LTD VS MST. HASINA BEGUM & 7 ORS	Appeals from motor accident claims tribunal	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
28	9 <sup>th</sup>	<a href="#">MACApp. 8/2010</a>	M/S NEW INDIA ASSURANCE CO. LTD VS MST. AMINA BEWA & 4 ORS	Appeals from motor accident claims tribunal	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
29	9 <sup>th</sup>	<a href="#">MACApp. 9/2010</a>	M/S NEW INDIA ASSURANCE CO. LTD VS MST.JABEDA BEGUM & 8 ORS	Appeals from motor accident claims tribunal	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
30	9 <sup>th</sup>	<a href="#">WP(C) 4267/2013</a>	RAJIB LOSON SHARMAH VS THE STATE BANK OF INDIA & ORS	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
31	10 <sup>th</sup>	<a href="#">CRP 6/2007</a>	SRI MAHENDRA NARAYAN NATH VS SHRI HAREN BORO & ORS	Civil Revision against orders in cases filed under section 6 of the specific Relief Act	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE
32	10 <sup>th</sup>	<a href="#">CRP 110/2007</a>	SRI NITYANANDA DUTTA & ANR VS SHRI DIMBESWAR PEGU & ANR	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
33	10 <sup>th</sup>	<a href="#">Cont.Cas(C) 121/2013</a>	DHARMA KANTA MAHANTA & 18 ORS VS SMTI L.S. CHANGSAN & 5 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
34	10 <sup>th</sup>	<a href="#">WP(C) 5191/2013</a>	AOD-OIL COOPERATIVE SOCIETY LTD. & ANR VS THE STATE OF ASSAM AND 4 ORS	Orders passed by the authorities under the Co-Operative Societies Act	HON'BLE MR. JUSTICE N. CHAUDHURY
35	10 <sup>th</sup>	<a href="#">WP(C) 5696/2013</a>	DIGANTA SAIKIA & 3 ORS VS THE STATE OF ASSAM AND 15 ORS	Annual General Meeting of Co-Operative Societies	HON'BLE MR. JUSTICE N. CHAUDHURY
36	10 <sup>th</sup>	<a href="#">WP(C) 195/2014</a>	M/S NAYAK INFRASTRUCTURE PVT. LTD. VS THE STATE OF ASSAM AND 7 ORS	Sales Tax	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
37	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 607/2005</a>	JIBA KANTA PHUKAN VS SRI ALOK KUMAR AND ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
38	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 591/2006</a>	GOPAL BARMAN & ORS VS SHRI GIRISH SARMA, IAS & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
39	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 628/2006</a>	PRANESWAR BORO & ORS VS SHYAMLAL MEWARA & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE

40	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 631/2006</a>	AZIZUR RAHMAN KHAN VS SRI SHAMLAL MEURA & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
41	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 9/2007</a>	SMTI MARAMI BALA RABHA & ORS VS SHRI SHYAMLAL MEWARA, IAS & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
42	20 <sup>th</sup>	<a href="#">CRP 357/2007</a>	RAMKRISHNA MISSION VS DR. SAGARMOY DEY	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
43	20 <sup>th</sup>	<a href="#">CRP 397/2007</a>	SRI SWAPAN KUMAR MAZUMDAR VS MUSTT. HAJERA BEGUM	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
44	20 <sup>th</sup>	<a href="#">CRP 168/2008</a>	SHRI MUNIN CHANDRA DUARI @ MUNIN DUARI VS SHRI MANOHAR SINGH & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
45	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 114/2009</a>	PUB DHAMRIBHASA TILAPARA L.P. SCHOOL VS BIREN DUTTA AND ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
46	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 234/2009</a>	RENUMAI DUTTA & 37 ORS VS ABU BARIK MUHAMMAD EUNUS & 2 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
47	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 266/2009</a>	PULAK DEVROY & ANR VS A B MOHAMMED EUNUS & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
48	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 276/2009</a>	RABISON KONWAR & ORS VS A. B MOHMED EUNUS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
49	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 282/2009</a>	DAYAL CH. RAJOWAR VS A B MD. EUNUS & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
50	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 458/2009</a>	BIJOY BARUAH & 8 ORS VS J L SINGHI & 2 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
51	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 473/2009</a>	MINATI BORA & 22 ORS VS L C SINGHI & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
52	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 33/2010</a>	JAMAT ALI SK VS ABUL BASAR MOHD. ENUS & 2 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
53	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 179/2010</a>	SMTI BINJUMA DAS ( BORAH) VS A .B.MD. EUNUS & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
54	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 186/2010</a>	RABIN @ ROBIN HAZARIKA & 5 ORS VS ABDUL BASAR MD. EUNUS & 3 ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
55	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 187/2010</a>	SHAHJAHAN ALI VS A B MD. EUNUS & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
56	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 131/2011</a>	BHASKAR KALITA VS SABIR HUSSAIN, IAS & ORS	Contempt Petition (Civil)	HON'BLE MR JUSTICE A M SAPRE, THE CHIEF JUSTICE
57	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 260/2011</a>	ISHWAR CHANDRA HAZARIKA VS ARCHANA VERMA & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE

58	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 261/2011</a>	RATHINDRA MALAKAR VS A B MAHAMUD UNIS & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
59	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 296/2011</a>	NABAJYOTI BORDOLOI VS PURU GUPTA, IAS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
60	20 <sup>th</sup>	<a href="#">Cont.Cas(C) 365/2011</a>	NABAJIT DAS VS PURNIT PAWAN BAROOAH	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
61	21 <sup>st</sup>	<a href="#">WA 608/2005</a>	RAJ KUMAR MANTA VS THE STATE OF ASSAM & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
62	21 <sup>st</sup>	<a href="#">WP(C) 1709/2006</a>	SUSHIL KUMAR SARKAR AND ORS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE B. K. SHARMA
63	21 <sup>st</sup>	<a href="#">WP(C) 1811/2007</a>	MRS. RUMA MONI DAS VS THE ASSAM BOARD OF REVENUE AND ANR	Other land matters relating to Land Matters	THE HON'BLE MR JUSTICE HRISHIKESH ROY
64	21 <sup>st</sup>	<a href="#">WA 365/2010</a>	SMTI. SANJUKTA DAS VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
65	21 <sup>st</sup>	<a href="#">WP(C) 898/2011</a>	GUWAHATI DISTRICT M E TEACHERS ASSOCIATION & ANR VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE B. K. SHARMA
66	21 <sup>st</sup>	<a href="#">WP(C) 4673/2012</a>	DILIP KUMAR BARMAN & ANR VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE B. K. SHARMA
67	21 <sup>st</sup>	<a href="#">WP(C) 1107/2013</a>	KALACHAND BARMAN & 3 ORS VS THE STATE OF ASSAM AND 3 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE B.K. SHARMA
68	21 <sup>st</sup>	<a href="#">WP(C) 1540/2013</a>	SUSHIL KR. SARKAR & 3 ORS VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE B. K. SHARMA
69	21 <sup>st</sup>	<a href="#">PIL 5/2014</a>	DEBAKANTA BURAGOHAİN & 2 ORS VS THE UNION OF INDIA & 9 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
70	22 <sup>nd</sup>	<a href="#">WA 388/2013</a>	NURUL HAQUE VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
71	22 <sup>nd</sup>	<a href="#">WA 438/2013</a>	AMINA KHATUN VS STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN



72	22 <sup>nd</sup>	<a href="#">WP(C) 1559/2013</a>	NABA KUMAR NATH & 6 ORS VS THE STATE OF ASSAM AND 8 ORS	Other cases under the Panchayat Acts	HON'BLE MR. JUSTICE B.K. SHARMA
73	23 <sup>rd</sup>	<a href="#">WP(C) 3190/2006</a>	BASANTA PRASAD NUNIA VS UNION OF INDIA & ORS	Regularisation of ad hoc appointment relating to service of Defence Personal and Armed Forces	THE HON'BLE MR JUSTICE HRISHIKESH ROY
74	23 <sup>rd</sup>	<a href="#">WP(C) 5255/2007</a>	SRI PRASANTA KR. DAS VS BOARD OF SECONDARY EDUCATION AND ORS	Other academic disputes	THE HON'BLE MR JUSTICE HRISHIKESH ROY
75	23 <sup>rd</sup>	<a href="#">Crl.Pet. 113/2013</a>	JAYANTA KUMAR GHOSH VS THE NATIONAL INVESTIGATION AGENCY	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
76	23 <sup>rd</sup>	<a href="#">Review.Pet. 155/2013</a>	GHANA PEGU VS BINOD KUMAR AGARWALA & 2 ORS	Review Applications In Civil Rule	HON'BLE Mr. JUSTICE N. CHAUDHURY
77	23 <sup>rd</sup>	<a href="#">Review.Pet. 156/2013</a>	ASWINI KUMAR BAISHYA VS STATE OF ASSAM & 8 ORS	Review Applications In Civil Rule	HON'BLE Mr. JUSTICE N. CHAUDHURY
78	23 <sup>rd</sup>	<a href="#">PIL 6/2014</a>	HUMAN WELFARE MISSION VS THE STATE OF ASSAM AND 4 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A.M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
79	23 <sup>rd</sup>	<a href="#">WP(C) 310/2014</a>	MRS CHITRA BARMAN & ANR VS ASSAM GRAMIN VIKASH BANK & 3 ORS	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
80	24 <sup>th</sup>	<a href="#">CRP 54/2005</a>	LAXMI HAZARIKA AND ORS VS MANJUR ALI	Other Civil Revisions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
81	24 <sup>th</sup>	<a href="#">CRP 210/2007</a>	SRI PREMANSHU PAUL VS KABIR AHMED & ORS	Civil Revision against orders passed in execution case	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE
82	24 <sup>th</sup>	<a href="#">Mat.App. 2/2014</a>	K. SHIVA PRASAD VS MITHRAVINDA RAO	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE UJJAL BHUYAN
83	24 <sup>th</sup>	<a href="#">WP(C) 318/2014</a>	PRODIP KUMAR DOLEY & 4 ORS VS THE UNION OF INDIA & 10 ORS	Income Tax	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE UJJAL BHUYAN
84	27 <sup>th</sup>	<a href="#">Cont.Cas(C) 58/2003</a>	ABDUL HAQUE LASKAR VS MR. AFTAB UDDIN AHMED	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
85	27 <sup>th</sup>	<a href="#">Cont.Cas(C) 124/2012</a>	PRADIP KUMAR DAS VS MOHAN CHANDRA BORO & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
86	27 <sup>th</sup>	<a href="#">Cont.Cas(C) 125/2012</a>	PRADIP KUMAR DAS VS MOHAN CHANDRA BORO & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE

87	27 <sup>th</sup>	<a href="#">Cont.Cas(C) 126/2012</a>	PRADIP KUMAR DAS VS MOHAN CHANDRA BORO & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
88	27 <sup>th</sup>	<a href="#">Cont.Cas(C) 127/2012</a>	PRADIP KUMAR DAS VS MOHAN CHANDRA BORO & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
89	27 <sup>th</sup>	<a href="#">Cont.Cas(C) 128/2012</a>	PRADIP KUMAR DAS VS MOHAN CHANDRA BORO & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
90	27 <sup>th</sup>	<a href="#">Cont.Cas(C) 198/2012</a>	MD RUBUL AHMED VS SRI DILIP BARUA & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
91	27 <sup>th</sup>	<a href="#">Cont.Cas(C) 217/2012</a>	SANJIB GOGOI & ANR VS L.S. CHANGSON & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
92	27 <sup>th</sup>	<a href="#">Cont.Cas(C) 413/2012</a>	NIDHU DAS & 2 ORS VS V K PIPERSENIA & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
93	27 <sup>th</sup>	<a href="#">Cont.Cas(C) 414/2012</a>	BIDHU DAS & 2 ORS VS V K PIPERSENIA & ORS	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE
94	28 <sup>th</sup>	<a href="#">MACApp. 138/2003</a>	ORIENTAL INSURANCE CO. LTD VS ABDUL RAZEK AND ORS	Appeals from motor accident claims tribunal	THE HON'BLE MR. JUSTICE B.P. KATAKEY
95	28 <sup>th</sup>	<a href="#">MACApp. 139/2003</a>	ORIENTAL INSURANCE CO. LTD VS MD AKHTAR ALI AND ORS	Appeals from motor accident claims tribunal	THE HON'BLE MR. JUSTICE B.P. KATAKEY
96	28 <sup>th</sup>	<a href="#">WP(C) 6001/2006</a>	DIPANKAR DAS VS THE AIRPORT AUTHORITY OF INDIA AND ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR JUSTICE HRISHIKESH ROY
97	28 <sup>th</sup>	<a href="#">WP(C) 6107/2006</a>	SHRI RAJ KISHORE BURAGOHAIN VS THE AIRPORTS AUTHORITY OF INDIA & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR JUSTICE HRISHIKESH ROY
98	28 <sup>th</sup>	<a href="#">WP(C) 1201/2008</a>	MD. MOINUL HAQUE VS THE FOOD CORPORATION OF INDIA	Appointment on compassionate ground with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
99	28 <sup>th</sup>	<a href="#">WP(C) 2295/2008</a>	SRI RAMDULAR ROY VS THE FOOD CORPORATION OF INDIA & ORS.	Appointment on compassionate ground with respect to Service	THE HON'BLE MR JUSTICE HRISHIKESH ROY

				of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	
100	28 <sup>th</sup>	<a href="#">WP(C) 2296/2008</a>	EMAMUDDIN SHAI VS THE FOOD CORPORATION OF INDIA & ORS	Appointment on compassionate ground with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
101	28 <sup>th</sup>	<a href="#">WP(C) 2297/2008</a>	SRI MUNNA RAM VS THE FOOD CORPORATION OF INDIA & ORS	Appointment on compassionate ground with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
102	28 <sup>th</sup>	<a href="#">WP(C) 2298/2008</a>	SRI RAJU ROY VS THE FOOD CORPORATION OF INDIA & ORS	Appointment on compassionate ground with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
103	28 <sup>th</sup>	<a href="#">Cont.Cas(C) 300/2009</a>	SANJIB AHİKARI, S.I. (TELECOM) VS TABOM BAM, I.A.S. & ORS	Contempt Petition (Civil)	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P. K. SAIKIA
104	28 <sup>th</sup>	<a href="#">MACApp. 21/2009</a>	ORIENTAL INSURANCE CO. LTD. VS NIRMALA BORO	Appeals under the Workmen Compensation Act, 1923.	HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
105	28 <sup>th</sup>	<a href="#">WA 388/2009</a>	THE STATE OF ARUNACHAL PRADESH & 9 ORS VS SANJIB ADHIKARI S.I. (TELECOM)	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P. K. SAIKIA
106	29 <sup>th</sup>	<a href="#">Crl.A. 149/2006</a>	THE STATE OF ASSAM VS JOYNAL ABEDIN & ORS	Appeals against conviction for offences under IPC	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLR MR JUSTICE P. K. SAIKIA
107	29 <sup>th</sup>	<a href="#">Crl.A. 123/2010</a>	JOYNAL ABEDIN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P. K. SAIKIA
108	30 <sup>th</sup>	<a href="#">Crl.Rev.P. 471/2004</a>	A BEGUM & ORS VS MUSST R SULTANA		HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH



109	30 <sup>th</sup>	<a href="#">WP(C) 2361/2006</a>	NALBARI URBAN CO-OPERATIVE BANK LTD VS STATE OF ASSAM & ORS	Other Labour and Industrial Cases	THE HON'BLE MR. JUSTICE B.P. KATAKEY
110	30 <sup>th</sup>	<a href="#">WP(C) 4813/2007</a>	MD ABDUL MOTIN VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR JUSTICE HRISHIKESH ROY
111	30 <sup>th</sup>	<a href="#">WP(C) 3475/2008</a>	MD. ISLAM UDDIN LASKAR VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR JUSTICE HRISHIKESH ROY
112	30 <sup>th</sup>	<a href="#">WP(C) 3485/2008</a>	MD. ABDUL HAMID VS THE STATE OF ASSAM AND ORS	Orders passed by the Director with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR JUSTICE HRISHIKESH ROY
113	30 <sup>th</sup>	<a href="#">WP(C) 3542/2008</a>	MD. MOYEEN UDDIN VS THE STATE OF ASSAM AND ORS	Orders passed by the Director with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR JUSTICE HRISHIKESH ROY
114	30 <sup>th</sup>	<a href="#">WP(C) 3756/2008</a>	MD. AMIR UDDIN MANDAL VS THE STATE OF ASSAM AND ORS	Orders passed by the Director with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR JUSTICE HRISHIKESH ROY
115	30 <sup>th</sup>	<a href="#">WA 248/2012</a>	THE STATE OF ASSAM AND 3 ORS VS JAYANTA KUMAR SARMA AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P.K. SAIKIA
116	30 <sup>th</sup>	<a href="#">WA 249/2012</a>	THE STATE OF ASSAM AND 2 ORS VS DHARMESWAR DEKA & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P.K. SAIKIA
117	31 <sup>st</sup>	<a href="#">WP(C) 3405/2010</a>	BALAY KR BORAH VS THE STATE OF ASSAM AND ORS	Seniority with respect to Service of Teachers of Provincialized Schools.	HON'BLE MR. JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE P. K. SAIKIA
118	31 <sup>st</sup>	<a href="#">WA 262/2013</a>	MD. FAZAR ALI VS THE UNION OF INDIA & 6 ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE C.R. SARMA